COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 111 OF 2017

Dated: 25th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GMR Warora Energy Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Himangini Mehta for R-2

Ms. Ranjitha Ramachandran for Prayas

ORDER

Learned counsel for respondent No.2 seeks a week's time to file reply. She may file the same on or before 01.08.2017 after serving copy on the other side.

List the matter on <u>02.08.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson